

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Bhanu Bhushan, Member**
2. **Shri R. Krishnamoorthy, Member**

**Review Petition No.55/2007
In Petition No.65/2005**

In the matter of

Review Petition against the order dated 29.1.2007 of the Commission in Petition No.65/2006 of North Eastern Electric Power Corporation (NEEPCO) in the matter of additional capitalization of Assam Gas Based Power Project, Kathalguri for the year 2003-04.

And in the matter of

Assam State Electricity Board, Guwahati ... Petitioner

Vs

1. Northern Eastern Electric Power Corp. Ltd, Shillong
2. North Eastern Regional Power Committee, Shillong
3. National Hydro Electric Power Corpn., Faridabad
4. Power Grid Corporation of India Ltd, New Delhi
5. Meghalaya State Electricity Board, Shillong
6. Govt. of Arunachal Pradesh, Itanagar
7. Power & Electricity Department, Govt. of Mizoram, Aizwal
8. Electricity Department, Govt. of Manipur, Imphal
9. Department of Power, Govt. of Nagaland, Kohima
10. Department of Power, Govt. of Tripura, Agartala Respondents

ORDER

By our order dated 27.6.2007, made after hearing the petitioner on admission of the application for review, the first respondent, Northern Eastern Electric Power Corporation Ltd was directed to place on record the evidence in support of service of certain documents on the beneficiaries, which include the present petitioner. An affidavit has been filed on behalf of the first respondent

annexing copies of the speed post booking lists for 13.11.2006, 22.11.2006 and 23.11.2006, without narrating the context or explaining relevance of these lists.

2. Under these circumstances we consider it appropriate to admit the application for review. We direct the petitioner to serve a copy of the petition on the respondents latest by 20.9.2007, if not already served. The respondents may file their reply by 20.10.2007 with a copy to the petitioner who may file its rejoinder, if any by 31.10.2007.

3. List on 15.11.2007.

Sd/-
(R. KRISHNAMOORTHY)
MEMBER

Sd/-
(BHANU BHUSHAN)
MEMBER

New Delhi dated the 10th September 2007